In The National Company Law Tribunal, New Delhi Bench-II
List of Creditors in the matter of Abhisar Impex Pvt Ltd.
Secured Financial Creditors
(Amounnt in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Assets Care & Reconstruction Enterprise Limited (Canara Bank)	24-09-2025	3,48,22,62,232.00	3,48,22,62,232.00	NA	NA	32.38%	NA	NA	NA	NA	Canara Bank has assigned their debt to Asset Care & Reconstruction Enterprise Limited. (claim provisionally admitted)
2	Assets Care & Reconstruction Enterprise Limited (IDBI Bank)	14-02-2024	2,22,21,20,848.00	2,22,21,20,848.00	NA	NA	20.66%	NA	NA	NA	NA	IDBI Bank has assigned their debt to Asset Care & Reconstruction Enterprise Limited. (claim provisionally admitted)
3	Axis Bank Ltd	09-04-2024	1,91,85,70,562.00	1,91,85,70,562.00	NA	NA	17.84%	NA	NA	NA	NA	Claim provisionally admitted
4	Assets Care & Reconstruction Enterprise Limited (BOB)	14-02-2024	1,90,47,96,824.00	1,90,47,96,824.00	NA	NA	17.71%	NA	NA	NA	NA	BOB has assigned their debt to Asset Care & Reconstruction Enterprise Limited. (claim provisionally admitted)
5	Union Bank of India	14-02-2024	72,31,49,882.00	72,31,49,882.00	NA	NA	6.72%	NA	NA	NA	NA	Claim provisionally admitted
6	DBS Bank	14-02-2024	50,40,93,652.00	50,40,93,652.00	NA	NA	4.69%	NA	NA	NA	NA	
	TOTAL		**10,75,49,94,000.00**	**10,75,49,94,000.00**			100.00%					